

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.301**  
IA-3590/2021  
In  
IB-512(ND)/2017

**IN THE MATTER OF:**

M/s. Shree Siyaram Automations Pvt. Ltd.

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. Beans & More Hospitality Pvt. Ltd

.... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 28.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Rakesh Kumar, Ms. Preeti Kashyap and Ankit  
Sharma Advocates

Adv. Swarnika Aggarwal For Chairman Of Monitoring  
Committee Along With Chairman P.S Soni

For the Respondent : Mr. Vinod Chaurasia, Advocate for R-2

**ORDER**

List the matter on **26.05.2023** for physical hearing.

**Sd/-**

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**